

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5216  
ANSWERED ON:08.05.2012  
INVESTIGATING AGENCIES  
Singh Shri Rakesh

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the details of cases pending with the various Central Investigating Agencies of the country;
- (b) the number of cases, on an average disposed off in a year and the number of cases disposed off during each of the last three years and the current year;
- (c) whether any time limit has been fixed for disposal of these cases; and
- (d) if so, the reasons for pendency of complaints for a long time?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a): Total 40 cases have been entrusted to NIA so far. Out of 40 cases, charge sheet has been filed in 22 cases and trial is in progress, 02 cases ended in conviction of the accused and 18 cases are under investigation.

(b): The year-wise details of cases registered, charge sheeted and disposed of are as under:-

Year	Registered	Charge-sheeted	Disposed off
2009	08	02	-
2010	11	09	-
2011	16	10	02
2012	05	01	-
Total	40	22	02

(c) to (d): There is no statutory time limit prescribed. NIA is committed to conduct effective & efficient investigations.